

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/157/10/AMR/2019	Under Liquidation	10 of IBC	NITHIN GRAINS AND MILLS PVT LTD
	IA(IBC)/196/2024	U/Sec 60(5) R/w Reg 2A of IBBI(Liquidation Process)Reg, 2016	Immaneni Eswara Rao, Liquidator of M/s Nithin Grains and Mills Pvt Ltd Vs Bank Of India

**ORDER**

Vide order dated 07.06.2024, IA(IBC)/194/2024 is partly allowed and disposed of by giving liberty to the Applicant to file a separate application for the other relief made in the same application.

**IA(IBC)/196/2024:**

**Present:** Mr. Uma Shankar, Ld. Counsel for the Applicant.

Mr. V. Setu Madhava Rao, Ld. Counsel for the Respondent

Vakalat and Counter not filed. For filing Vakalat and Counter, list the matter on 25.07.2024.

Sd/

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**